

ITEM NO.39

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 754/2022

RAM BAHADHUR SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 12-08-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adit Jayeshbhai Shah, Adv.
Mr. Naresh Kumar, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR

UPON hearing the counsel, the Court made the following
O R D E R

The Hon'ble Court while granting leave has not directed for requisitioning the original records in the matter.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

Parties may file additional documents in the meanwhile, upon due service.

AVANI PAL SINGH
Registrar